<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 322 OF 2016 &</u> <u>IA NOS. 671 OF 2016</u> <u>AND</u> <u>APPEAL NO. 333 OF 2016 &</u> <u>IA NO. 711 OF 2016</u>

Dated: 10th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

APPEAL NO. 322 OF 2016 & IA NOS. 671 OF 2016

M/s Ultratech Cement Ltd. Vs. Karnataka Electricity Regulatory Commission

...Respondent(s)

...Appellant(s)

Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan
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Counsel for the Respondent(s) : Mr. Darpan for R.1

<u>APPEAL NO. 333 OF 2016 &</u> <u>IA NO. 711 OF 2016</u>

:

JSW Steel Ltd. Vs. Karnataka Electricity Regulatory Commission

Counsel for the Appellant(s)

Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Mr. Shubham Arya

Counsel for the Respondent(s) : -

...Appellant(s)

...Respondent(s)

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>19.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk